

1	2	3	4
3. Tamil Nadu		23.71	18.23
4. Mizoram		0.21	0.43
5. Goa		0.39	0.67
6. Andhra Pradesh		26.16	30.64
7. Haryana		6.39	9.73
8. Karnataka		14.52	21.60
9. Punjab		6.16	7.59
10. Gujarat		10.18	18.67
11. Himachal Pradesh		1.75	4.54
12. Uttar Pradesh		35.65	36.85
13. Sikkim		0.12	0.13
14. Orissa		8.32	10.64
15. Rajasthan		9.36	12.92
16. Kerala		5.12	6.63
17. West Bengal		10.00	13.69
18. Manipur		0.24	0.17
19. Maharashtra		8.41	15.32
20. Tripura		0.34	0.38
21. Bihar		9.78	6.57
22. Jammu and Kashmir		0.69	0.56
23. Arunachal Pradesh		0.04	0.06
24. Nagaland		0.04	0.10
25. Delhi		0.04	0.09
26. Meghalaya		0.05	0.03
<b>B. Union Territories</b>			
1. Chandigarh		0.12	0.09
2. Lakshadweep		0.02	0.02
3. Pondicherry		0.20	0.16
4. Daman and Diu		0.02	0.06
5. Andaman and N Island		0.05	0.09
6. D and N Haveli		0.03	0.04
Total		226.88	244.54

[Translation]

**New Irrigation Schemes for Farmers**

2439. SHRI RAMSHAKAL :  
SHRI K.P. SINGH DEO :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to execute new irrigation schemes for the small and marginal farmers;

(b) if so, the details thereof and the steps taken to execute the same;

(c) the fund allocated for 1996-97 and 1997-98 for implementing these new irrigation schemes;

(d) if so, whether the Government are considering the proposal of Jasauli Project of Sonbhadra district in Uttar Pradesh which has been pending for years; and

(e) the time by which the work on the said project is likely to be started?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) Irrigation is a state subject. Irrigation schemes are planned, formulated and implemented by the State Government from their own resources.

(d) and (e) Proposal for Jasauli project benefitting Sonbhadra Distt. of Uttar Pradesh has not been received in Central Water Commission so far.

12.01 hrs.

**PAPERS LAID ON THE TABLE**

**Naval Prisons and Detention Quarters Regulations**

[Translation]

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : I beg to lay on the table- A copy of Naval Prisons and Detention Quarters Regulations, 1996(Hindi and English Versions) published in notification No. S.R.O. 212 in Gazette of India dated 28th December, 1996 under section 185 of Naval Act, 1957.

[Placed in Library. See No. LT-1497/97]

**Notification under Sub-Section (4) of the Major Port Trusts Act, 1963 etc.**

[English]

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : I beg to lay on the Table-

(1) A copy of the Ministry of Surface Transport (Senior Library and Information Assistant) Recruitment Rules, 1996(Hindi and English versions) published in Notification No. G.S.R. 491 in Gazette of India dated the 9th November, 1996, issued under proviso to the article 309 of the Constitution.

[Placed in Library. See No. LT-1498/97]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :

(i) G.S.R. 535(E) published in Gazette of India dated the 22nd November, 1996, approving the Tuticorin Port Employees (Leave) First Amendment Regulations, 1996.

- (ii) G.S.R. 547(E) published in Gazette of India dated the 28th November, 1996 approving the Mormugao Port Employees (General Provident Fund) Amendment Regulations, 1996.  
[Placed in Library. See No. LT-1499/97]
- (3) (i) A copy of the Annual Administrator Report (Hindi and English versions) of the Calcutta Dock Labour Board for the year 1995-96, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.  
[Placed in Library. See No. LT-1500/97]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board, Kochi, for the year 1995-96, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Dock Labour Board, Kochi, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.  
[Placed in Library. See No. LT-1501/97]

**Annual Report, Annual Accounts, Review by the Government of the working of the Indian Institute of Science, Bangalore, for the year 1995-96 etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):  
Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 1995-96.  
(ii) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 1995-96, together with Audit Report thereon.  
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library. See No. LT-1502/97]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1995-96,  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University Grants Commission, New Delhi, for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.  
[Placed in Library. See No. LT-1503/97]
- (5) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1995-96,  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Madras, for the year 1995-96.  
(b) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1995-96, together with Audit Report thereon, under sub-section (4) of section 23 of the Indian Institute of Technology Act, 1961.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.  
[Placed in Library. See No. LT-1504/97]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1995-96, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bangalore, for the year 1995-96.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.  
[Placed in Library. See No. LT-1505/97]
- (9) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University for the year 1995-96, together with an Audit Report thereon.